(b) The required information is already being collected in reply to part (d) of Unstarred Question No. 408 answered on 12th March, 1964. and will be placed an the Table of the Rajya Sabha in due courie.

## SETTING UP OF A SECONDARY EDUCATION GRANTS COMMISSION

- "SS. SHRI M P. BHARGAVA: Will the Minister of EDUCATION be pleased to state:
- (a) whether any decision has been taken to set up a Secondary Education Grants Commission on the lines of the University Grants Commission;
- (b) how many States have set up University Grants Committees in their States; and
- (c) what is the machinery to coordinate the working of the University Grants Commission and the various University Grants Committees?

THE MINISTER OF EDUCATION (SHHI M. C. CHAGLA): (a) No, Sir.

- (b) Two—Bihar and Uttar Pradesh.
- (c) There is no specific machinery set up for the purpose of coordination. However, in accordance with the provisions of the Bihar State University Commission Act 1961, a nominee of the Chairman of the University Grants Commission is a member of that body.

## VIGILANCE DEPARTMENT OF THE DELHI ADMINISTRATION

- \*34. SHRI SANKAR PRATAP SINGH DEV: Will tfie Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government have plans for streamlining the machinery of the Vigilance Department of the Delhi Administration; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and

- (b) A Vigilance Unit under the Delhi Administration has been set up and the following posts have been sanctioned for this Unit:
  - (1) One post of Director of Vigilance in the senior scale of I.A.S. plus Rs. 300 per month as special pay;
  - (2) One post of Director of De partmental Enquiries i-n the senior scale of I.A.S. plus Rs. 200 per month as special Pay;
  - (3) Four posts of Vigilance Officers in the scale of Delhi and Himachal Pradesh Civil Service plus Rs. 50 per month as special pay.

## TEAM OF WORLD BANK EXPERTS ON COAL TRANSPORT

- •35, SHRI SURJIT SINGH ATWAL: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:
- (a) whether it is a fact that the World Bank's Team has in its final report on Coal Transport advised the Government to grant reasonable incentives to coal producers;
- (b) whether it is also a fact that depression in shares of coal companies and distress sale of coal of medium and lower grades are causing adverse effects on the production of coal; and
- (c) what steps Government propose to take to ensure coal production of the order of 155 million tonnes by the end of Fourth Plan?

THE MINISTER or STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) The World Bank's Study Team on Coal Transport has not yet submitted its final report to the Government; hence the question of its advice on any particular issue does not arise at present.

(b) Fluctuations in the share market quotations in respect of coal companies depend on the general market conditions prevailing at a particular